

By E-Mail/Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/_____/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court, Guwahati

To, Shri Ito Basar
Registrar
Gauhati High Court
Itanagar Permanent Bench
Naharlagun.

Dated Guwahati, the February, 2020

Sub:- **Leave Encashment.**

Ref:- Your letter dated 16.02.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for leave encashment for the block period of 2020-2021, has been approved, subject to the availability of leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2020/1334-1334 /A, dated 26/2/21

Copy to:

1. The Accountant General (A&E), Itanagar, Arunachal Pradesh, for information.
2. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, for information.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

Sd/-
26/2/21

JT. REGISTRAR (VIGILANCE)

Bm